

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No223
CA(CAA)/58(AHM)2022

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Torrent Gas Pune Ltd
Torrent Gas Moradabad Ltd
Sanwariya Gas Ltd
Torrent Gas Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..09/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is holding Special Bench, matter stands adjourned to 30.11.2022.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)